NATIONAL COMPANY LAW TRIBUNAL
KOCHI BENCH

CORAM: **SHRI SHYAM BABU GAUTAM** **HON'BLE MEMBER (TECHNICAL)** **TMT. T.KRISHNA VALLI** **HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	CP(IBC)/06/KOB/2023
SECTION	SEC. 7 IBC
NAME OF PARTIES	DHANLAXMI BANK LTD V/S JATAYUPARA TOURISM PVT LTD.
PETITIONERS ADVOCATE/ PROFESSIONAL	KARUNAKARAN & ASSOCIATES.
RESPONDENTS ADVOCATE/ PROFESSIONAL	SANKAR P PANICKER, SIDHARTH A MENON, MUHAMMED ALJUQ A, V AJAKUMAR.

22 April 2024

O R D E R

IA(IBC)/188/KOB/2023 in CP(IBC)/06/KOB/2023

Learned Counsel, Mr. Sankar P Panickar appears physically on behalf of the Applicant. Respondents are represented by Learned Counsel, Mr. K V Krishnakumar (physically appeared) and Learned Counsel, Mr. Sidharth A Menon (through virtual mode).

List the matter for further consideration on **23.04.2024.**

CP(IBC)/06/KOB/2023

Learned Counsel, Mr. K V Krishnakumar appears physically on behalf of the Petitioner Bank. Learned Counsel, Mr. Sankar P Panickar appears physically on behalf of the Respondent.

At the request of the parties, List the matter for further consideration on **23.04.2024.**

Sd /- **Sd /-**

SHYAM BABU GAUTAM
MEMBER (TECHNICAL)

T.KRISHNA VALLI
MEMBER (JUDICIAL)